

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**3. Company Appeal/16/2023**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Netflix Networks (OPC) Private Limited**  
**V/s**  
**The Registrar of Companies Mumbai**

**APPEARANCES: -**

**FOR THE APPLICANT : PCS Jay Shah**

**Section: 252(1) of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Registry as well as the applicant is directed to issue notice to the RoC, returnable on 27.04.2023. RoC is also directed to place on record the report by the adjourned date. List this matter on **27.04.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**